

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000053/2023	JYOSTNA RANI SAHOO VS M/S. CLANS ELEVATION AND AUTOMATION PVT.LTD.	BIBEKANANDA BHUYAN VS M/S. CLANS ELEVATION AND AUTOMATION PVT.LTD.	// () //
2	ARBP/000054/2023	PRASANTA KUMAR SAHOO VS M/S. CLANS ELEVATION AND AUTOMATION PVT. LTD.	BIBEKANANDA BHUYAN VS M/S. CLANS ELEVATION AND AUTOMATION PVT. LTD.	// () //
3	BLAPL/0008715/2023	AJAY KUMAR VS STATE OF ODISHA	SUBHAM SARKHEL VS STATE OF ODISHA	SAHADEV KHUNTA /303 /2023 () //
4	BLAPL/0008716/2023	SANKAR SAGARIA @ HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS STATE OF ODISHA	KUNDRA /40 /2023 () //
5	BLAPL/0008717/2023	KESHAB BHOI VS STATE OF ODISHA	PVS NANAJI ACHARY VS STATE OF ODISHA	KORAPUT TOWN /49 /2023 () //
6	BLAPL/0008718/2023	NAKULA BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS STATE OF ODISHA	NIMAPADA /210 /2023 () //
7	BLAPL/0008719/2023	KHAGAPATI BALIPUTIA VS STATE OF ODISHA	PVS NANAJI ACHARY VS STATE OF ODISHA	BOIPARIGUDA /80 /2020 () //
8	BLAPL/0008720/2023	SONU MAHATO VS STATE OF ODISHA	SWARAJ PATEL VS STATE OF ODISHA	SUNDARGARH TOWN /224 /2022 () //
9	BLAPL/0008721/2023	LALIT MOHAN BARAL VS STATE OF ODISHA	DEVASHIS PANDA VS STATE OF ODISHA	MAHANGA /5 /2021 () //
10	BLAPL/0008722/2023	SARAT KUMAR PRUSTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	BHARATPUR PS /305 /2023 () //
11	BLAPL/0008723/2023	RAJIB KUMAR SINGH VS STATE OF ODISHA	SOUGAT DASH VS STATE OF ODISHA	BARGAON /40 /2021 () //

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12	BLAPL/0008724/2023	PARSURAM PANIGRAHI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	//0 () //
13	BLAPL/0008725/2023	SONU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 () //
14	BLAPL/0008726/2023	MONU @ MONU KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 () //
15	BLAPL/0008727/2023	KISHORE CHANDRA ANCHAL @ RAJA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BIRIDI PS /116 /2019 () //
16	BLAPL/0008728/2023	MILTON DIGAL @ MILTAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /42 /2022 () //
17	BLAPL/0008729/2023	SANTOSH KUMAR RATH VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	EOW,BHUBANESWAR /17 /2023 () //
18	BLAPL/0008730/2023	PRAVAT KUMAR SAHOO @ PRAVAT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	NAYAPALLI P.S. /124 /2023 () //
19	BLAPL/0008731/2023	PRADEEP KUMAR PATTNAIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	BHAWANIPATNA TOWN /484 /2022 () //
20	BLAPL/0008732/2023	SATYABAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /219 /2023 () //
21	BLAPL/0008733/2023	IJARUDDIN VS STATE OF ODISHA	AMIT BISWAL VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 () //
22	BLAPL/0008734/2023	ALOK KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
23	BLAPL/0008735/2023	SUSHIL KUMAR PRADHAN	SATYA RANJAN MULIA	//0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008736/2023	BADAL @ ARABINDA SWAIN	SATYA RANJAN MULIA	JAGATPUR /271 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008737/2023	FUKU @ AKSHYA KUMAR PANDA	MANAS KUMAR CHAND	KEONJHAR TOWN /58 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008738/2023	LILU PARABHUE	MANAS KUMAR CHAND	KESINGA /450 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008739/2023	TIRUMAL PATRO	BISHNU PRASAD PRADHAN	BUGUDA /447 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008740/2023	BHAGABAN NAYAK	ASIT KUMAR JENA	MATHILI /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008741/2023	DEEPAK PAHAN	PRADEEP KUMAR MOHAPATRA	BAIDYANATHPUR /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008742/2023	KAPIL @ KAPILDEV TIWARI	RAMAKANTA PRADHAN	BARBIL /243 /2015
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008743/2023	MD K SIDHIQUE	SIDHI SADHAN PATI	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008744/2023	SIBA PRASAD SAHU	BISWAJIT RANJAN TRIPATHY	ADVA /24 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008745/2023	RAJENDRA SINGH	BISWAJIT RANJAN TRIPATHY	ADVA /28 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008746/2023	AAMIR KHAN	DEVASHIS PANDA	PLANTSITE /335 /2021
		VS	VS	()

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35	BLAPL/0008747/2023	STATE OF ODISHA MD.SARTAJ ANSARI VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /115 /2023 ()
36	BLAPL/0008748/2023	STATE OF ODISHA KISHORE CHANDRA SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// KORAPUT VIGILANCE /23 /2023 ()
37	BLAPL/0008749/2023	STATE OF ODISHA(VIG.) SONU @ MANULI BEHERA VS	SUSHANTA KUMAR SAMANTARAY VS	// BARANGA /229 /2023 ()
38	BLAPL/0008750/2023	STATE OF ODISHA PRADIP SINGH VS	KULDEEP MOHANTY VS	// LEPHRIPADA /82 /2023 ()
39	BLAPL/0008751/2023	STATE OF ODISHA PRASANTA DAS VS	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /158 /2023 ()
40	BLAPL/0008752/2023	STATE OF ODISHA RANJIT KUMAR DIGAL VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
41	BLAPL/0008753/2023	STATE OF ODISHA KULDEEP RANA VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
42	BLAPL/0008754/2023	STATE OF ODISHA DURJAN NISAD VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /34 /2022 ()
43	BLAPL/0008755/2023	STATE OF ODISHA SWARNALATA NAYAK VS	YUVRAJ PAREKH VS	// MOHANA /7 /2022 ()
44	BLAPL/0008756/2023	STATE OF ODISHA BHARAT PATRA VS	BIKRAM CHANDRA GHADEI VS	// PURI SADAR /209 /2018 ()
45	BLAPL/0008757/2023	STATE OF ODISHA HARIHAR MAHAKUR @ MAHAKUD VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// DHAMA /78 /2018 () //

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46	BLAPL/0008758/2023	PINKU SAHU VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	GOSANINUAGAM /127 /2023 () //
47	BLAPL/0008759/2023	JASOBANTI @ JASOMATI ROUT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /178 /2023 () //
48	CMAPL/0000550/2023	DIPTIMAYEE MOHAPATRA VS KESHABA KUMAR PATI	ADV. VS	// () //
49	CMAPL/0000551/2023	UNION OF INDIA VS LAKHI MUCHAHARI	ADV. VS	// () //
50	CMAPL/0000552/2023	ANDHRA PRADESH HEAVY MACHINERY VS STATE OF ODISHA	ADV. VS	// () //
51	CMAPL/0000553/2023	ANDHRA PRADESH HEAVY MACHINERY AND ENGINEERING LTD. VS STATE OF ORISSA	ADV. VS	// () //
52	CMAPL/0000554/2023	PRAMOD KU.NAYAK VS STATE OF ODISHA	ADV. VS	// () //
53	CMAPL/0000555/2023	RINKU @ AVIK S. NAYAK@AVIK SATRUGHNA NAYAK VS SWAYAMPRAVA BHOL	AVIKUTOSH MOHANTY VS	// () //
54	CMP/0000854/2023	SAPAN KUMAR BEHERA VS RADHAMANI BEHERA	SUKANTA KUMAR MISHRA VS	// () //
55	CMP/0000855/2023	SHARAT CHANDRA PRADHAN VS GAJENDRA SAHOO	RAMESH CHANDRA SWAIN VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) Fao/0000063/2022
56	CMP/0000856/2023	PURNIMA JENA VS GODABARI SHANTI	SATYAPRAKASH DHAL VS	// () //
57	CMP/0000857/2023	SMITA MAHARANA	PRAJNA MOHANTY	//

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		VS	VS	0
58	CMP/0000858/2023	RABINDRA KUMAR SAHOO DHARANIDHAR ROUT	AMIT PRASAD BOSE	//
		VS	VS	0
59	CMP/0000859/2023	BABAJI CHARAN ROUT GANGADHAR SUBUDHI	AJIT KUMAR PANDA	//
		VS	VS	0
60	CMP/0000860/2023	SABITA PANDA M/S SMRUTI ENTERPRISES, GANJAM	UMA CHARAN MISHRA	//
		VS	VS	0
61	CONTC/0005584/2023	UNION OF INDIA, BBSR NAMASWINI MOHAPATRA	ADV.	//
		VS	VS	0
62	CONTC/0005585/2023	ROOPA ROSHAN SAHOO, IAS RAGHUNATH JENA	ADV.	//
		VS	VS	0
63	CONTC/0005586/2023	SANJAY KUMAR SINGH, IAS MANAS PARIDA	ADV.	//
		VS	VS	0
64	CONTC/0005587/2023	ANU GARG, IAS BANSIDHAR BARIK	ADV.	//
		VS	VS	0
65	CONTC/0005588/2023	ANU GARG, IAS PATITAPABAN JENA	ADV.	//
		VS	VS	0
66	CONTC/0005589/2023	ANU GARG, IAS PRAFULLA KUMAR SAHU	ADV.	//
		VS	VS	0
67	CONTC/0005590/2023	G. MATHI VATHANAN, IAS SIBA PARIDA	ADV.	//
		VS	VS	0
68	CONTC/0005591/2023	ANU GARG, IAS MANONITA MEHER	ADV.	//
		VS	VS	0

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69	CONTC/0005592/2023	DHRUBA CHARAN BEHERA, O.E.S. 1 CHAITANYA BISWAL VS	ADV. VS	// // ()
70	CONTC/0005593/2023	ANU GARG, IAS GAGAN CHANDRA SENAPATI VS	adv. VS	// // ()
71	CONTC/0005594/2023	SUSHIL KUMAR LOHANI, I.A.S. SOBHAGINI NAIK VS	ADV. VS	// // ()
72	CONTC/0005595/2023	SIDHARTH SANKAR SWAIN, COLLECTOR AND DISTRICT MAGISTRATE, ANGUL JAGANNATH MISHRA VS	KRISHNA CHANDRA SAHU VS	// // ()
73	CONTC/0005596/2023	DR. BISWARANJAN PATI, C.D.M. AND P.H.O., SUBARNAPUR DEBENDRA DEEP VS	ADV. VS	// // ()
74	CONTC/0005597/2023	DR. MANASEE PANDA, SUPTD., BHIMA BHOI MEDICAL COLLEGE AND HOSPITAL, BOLANGIR JAGANATH DASH VS	SANDHYARANI PANI VS	// // ()
75	CONTC/0005598/2023	ARAVIND AGARWAL, COMM-CUM-SECRETARY, HIGHER EDUCATION DEPTT. ABHIMANYU BEHERA VS	SANDHYARANI PANI VS	// // ()
76	CONTC/0005599/2023	ARAVIND AGARWAL, COMM.-CUM-SECRETARY, HIGHER EDUCATION DEPTT. BAIRAGI CHARAN MOHANTA VS	SANDHYARANI PANI ADV. VS	// // ()
77	CONTC/0005600/2023	BISWAMOHAN RATHA, ASST. AGCS, AUDIT CIRCLE, MAYURBHANJ MENAKA PARIDA VS	ADV. VS	// // ()
78	CONTC/0005601/2023	ASWATHY S, IAS KALPANA BEHERA VS	ADV. VS	// // ()
79	CONTC/0005602/2023	ASWATHY S, IAS SOUBHAGYABALA DASH VS	ABANI KANTA DASH VS	// // ()
		ASWATHY S., IAS		//

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80	CONTC/0005603/2023	KRISHAN KUMAR NAYAK VS ASWATHY S, IAS	SATYABRATA MOHANTY VS	// ()
81	CONTC/0005604/2023	M/S M.P. CONSTRUCTIONS, CUTTACK VS ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, R.W. DIVISION, BBSR	ADV VS	// ()
82	CONTC/0005605/2023	MANAS RANJAN SAHOO VS ASWATHY S., I.A.S.	SATYABRATA MOHANTY VS	// ()
83	CONTC/0005606/2023	SUKANTI DASH VS USHA PADHEE, IAS	ADV. VS	// ()
84	CONTC/0005607/2023	ARUNA KUMAR SAHOO VS ASWATHY S, IAS	ADV. VS	// ()
85	CONTC/0005608/2023	MANORAMA NAYAK VS ASWATHY S, IAS	ADV. VS	// ()
86	CONTC/0005609/2023	SAUBHAGYA KUMAR SAHOO VS ASWASTHY S, I.A.S.	ADV VS	// ()
87	CRLA/0000862/2023	PRIYABRATA MOHARANA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MAHILA P.S.(BBSR) /79 /2023 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000272/2023
88	CRLA/0000863/2023	BHABAGRAHI SAMANTARAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /3 /2019 ()
89	CRLA/0000864/2023	BASANTA ROUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /11 /2022 ()
90	CRLA/0000865/2023	BHIKARI ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	KHUNTUNI /18 /2018 ()
91	CRLA/0000866/2023	JAGANNATH SINGH	NIRANJAN LENKA	RASGOBINDPUR /1 /2019

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000867/2023	PINTU @ CHAINE @ CHANDRAHASYA SAMAL	BASANTA KUMAR DAS	DHENKANAL SADAR /469 /2020
		VS	VS	()
		STATE OF ODISHA		//
93	CRLA/0000868/2023	BIJAY KUMAR NAIK	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		CENTRAL BUREAU OF INVESTIGATION		//
94	CRLA/0000869/2023	TANMAY KUMAR DAS @ TAPU	ABHISHEK DASH	BAISINGA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	CRLA/0000870/2023	SURAJ AGARWAL	SIDDHARTH GOUTAM DAS	TUREIKELA /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	CRLLP/0000053/2023	UTKAL HATI	AJIT KUMAR SAHOO	PANIKOILI /230 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMA/0000289/2023	BISWAJIT DASH	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003385/2023	MANJULATA NAYAK	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		ANIL KUMAR SAHOO		//
99	CRLMC/0003386/2023	PRATIBHA LIMA @ LILY LIMA	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003387/2023	ANUSAYA @ ANUPAMA @ BINDUSMITA	KSHIROD KUMAR PAHIL	JAJPUR TOWN /145 /2000
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0003388/2023	DILLIP BINDHANI	AMULYA RATNA PANDA	JENAPUR /34 /2018
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0003389/2023	SK. SAIFUDDIN @ SK. SARFUDDIN	AMULYA RATNA PANDA	/ /0
		VS	VS	()

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103	CRLMC/0003390/2023	STATE OF ODISHA BIKASH KUMAR JAIN VS	AMIT PRASAD BOSE VS	// CAPITAL P.S. /212 /2018 ()
104	CRLMC/0003391/2023	STATE OF ODISHA RENUKA SWAIN VS	JYOTI RANJAN DEO VS	// VIGILANCE PS (BERHAMPUR) /15 /2012 ()
105	CRLMC/0003392/2023	STATE OF ODISHA(VIG.) SURESH PRADHAN VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /5 /2021 ()
106	CRLMC/0003393/2023	STATE OF ODISHA SAHIL KHOSLA VS	BIJAYA KUMAR RAGADA VS	// KORAPUT SADAR /45 /2023 ()
107	CRLMC/0003394/2023	STATE OF ODISHA DULAMANI NAG VS	ANAM CHARAN PANDA VS	// LARAMBA /19 /2018 ()
108	CRLMC/0003395/2023	STATE OF ODISHA BULU@ ANIL SAHOO VS	JAYADEBA BEHERA VS	// RANPUR /191 /2022 ()
109	CRLMC/0003396/2023	STATE OF ODISHA SUNIL GUPTA VS	PABITRA KUMAR NAYAK VS	// / /0 ()
110	CRLMC/0003397/2023	STATE OF ODISHA DEBARAJ BAHINIPATI VS	JAYADEBA BEHERA VS	// RANPUR /196 /2016 ()
111	CRLMC/0003398/2023	STATE OF ODISHA SUDIPTA SWAIN VS	AMITAV TRIPATHY VS	// ODAGAON /106 /2021 ()
112	CRLMC/0003399/2023	STATE OF ODISHA TRILOCHAN BEHERA VS	LAMBODOR ACHARI VS	// MATHILI /44 /2021 ()
113	CRLMC/0003400/2023	STATE OF ODISHA CHANDRAY SOREN VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// CHANDUA /69 /2023 () //

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114	CRLMC/0003401/2023	KSHIROD KUMAR MOHANTY@KHIRA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	RAJKANIKA /17 /2011 () //
115	CRLMC/0003402/2023	PURNIMA KUMARI MURMU VS STATE OF ODISHA	YUVRAJ PAREKH VS	PARLAKHEMUNDI /62 /2020 () //
116	CRLMC/0003403/2023	BAINA @ MANAS DEO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	UDITNAGAR /123 /2006 () //
117	CRLMC/0003404/2023	PRATAP MAHANANDIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
118	CRLMC/0003405/2023	SANJAY BISWAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	LALBAG /265 /2021 () //
119	CRLMC/0003406/2023	BIBHUTI BHUSAN BEHERA@BABULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /86 /2019 () //
120	CRLMC/0003407/2023	BIMALAKANTA MALIK @ BAULI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KHANTAPADA /464 /2017 () //
121	CRLMC/0003408/2023	BIMALAKANTA MALIK @ BAULI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KHANTAPADA /30 /2018 () //
122	CRLMP/0001533/2023	NIMISH GADODIA VS OFFICE OF GST BHUBANESWAR ZONE , KHURDA	TANMAY MISHRA VS	/ /0 () //
123	CRLMP/0001534/2023	SARIFA BIBI VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	/ /0 () //
124	CRLMP/0001535/2023	PRABHAT KUMAR SENAPATI VS STATE OF ODISHA	MADAN MOHAN DAS VS	/ /0 () //
125	CRLMP/0001536/2023	CHANDANA BEHERA	SNEHASISH BEHERA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001537/2023	NABA KUMAR RAY	JAJATI KESHARI KHUNTIA	//0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLREV/0000399/2023	DEBENDRA SAHOO	ASHOK JENA	//0
		VS	VS	()
		RANJAN KUMAR SAHOO		//
128	CRLREV/0000400/2023	RAJENDRA SETHI	DHARMENDRA SETHY	BERHAMPUR /68 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	FAO/0000352/2023	MAMINA BHUYAN	BISWAJIT MOHANTY	//
		VS	VS	()
		NARESH CHANDRA SAMANTARAY		//
130	FAO/0000353/2023	KETAKI SUTAR	BISWAJIT MOHANTY	//
		VS	VS	()
		SRIDHAR BHUYAN		//
131	FAO/0000354/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//
		VS	VS	()
		MANAS BEHERA		//
132	FAO/0000355/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE	SOMNATH ROY	//
		VS	VS	()
		SUDAM JENA		//
133	MACA/0000751/2023	AMBIKA DALAI	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SURESH CHANDRA GIRI		//
134	MATA/0000251/2023	M.N.K.HARISH	ASHOK KUMAR PATRO	//
		VS	VS	()
		M. SRIVALLI		//
135	RPFAM/0000234/2023	NISHITH RANJAN PARIDA	AMIT PRASAD BOSE	//
		VS	VS	()
		SUSMITA NANDA		//
136	RPFAM/0000235/2023	SMRUTIRANJAN BEHERA	SANAT KUMAR DAS	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RPFAM/0000236/2023	GELHAMANI BEHERA DEBANANDA SAHU VS	GOPAL PRASAD JENA VS	// // ()
138	RPFAM/0000237/2023	SHASMITA @ NAYANI SAMAL @ SAHU GANANATH SAW VS	SUKANTA KUMAR NAYAK VS	// // ()
139	RVWPET/0000318/2023	SARITA SAHOO @ SAW STATE OF ODISHA VS	KARUNAKAR DAS,A.S.C VS	// // ()
140	RVWPET/0000319/2023	KAMALAKANTA SAHU M/S VISIONTEK CONSULTANCY SERVICES PVT. LTD. VS	CHANDRA RANJAN MOHANTY VS	// // ()
141	RVWPET/0000320/2023	ODISHA GRAMYA BANK, KALPANA SQUARE BRANCH, BBSR STATE OF ODISHA VS	GAJENDRANATH ROUT,A.S.C VS	// // ()
142	TRP(C)/0000241/2023	AJAYA KUMAR DAS RASMITA MISHRA VS	KSHIROD KUMAR PAHIL VS	// // ()
143	TRP(C)/0000242/2023	NARENDRA KUMAR MISHRA BIBHASINI PRUSTY VS	ANURAG PATI VS	// // ()
144	TRP(C)/0000243/2023	SUBHRANSU SEKHAR PRUSTY PRAGNYA PARIMITA HOTA VS	TRILOCHAN NANDA VS	// // ()
145	WA/0001822/2023	SATYABRATA PUJAHARI KABITA JENA VS	BUDHADEV ROUSTRAY VS	// // ()
146	WA/0001823/2023	RAJAT KUMAR MISHRA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
147	WA/0001824/2023	BIJAYA KUMAR MAHANTA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
		BIDHU BHUSHAN AGASTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001825/2023	STATE OF ODISHA VS ABAKASH SAHOO	KARUNAKAR DAS,A.S.C VS	// 0 //
149	WA/0001826/2023	STATE OF ODISHA VS PRAVAT KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
150	WA/0001827/2023	STATE OF ODISHA VS GHANASHYAM SAMAD	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
151	WA/0001828/2023	STATE OF ODISHA VS ASHISH RANJAN ROUT	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
152	WA/0001829/2023	BRAHMANI RIVER PELLETS LIMITED VS KAMACHI INDUSTRIES LIMITED	RAJEET ROY VS	// 0 //
153	WP(C)/0024726/2023	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
154	WP(C)/0024727/2023	JYOTI RANI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
155	WP(C)/0024728/2023	PRANA KRUSHNA SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
156	WP(C)/0024729/2023	RAJESWARI GUPTA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
157	WP(C)/0024730/2023	PRAVAKARA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
158	WP(C)/0024731/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
159	WP(C)/0024732/2023	RANJAN KUMAR MOHAPATRA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0024733/2023	STATE OF ODISHA SOUBHAGYARANJAN JENA	DEEPTIRANJAN JENA	//
		VS	VS	0
161	WP(C)/0024734/2023	STATE PROJECT DIRECTOR,OAVS BIJAYA THAKUR	SHARMISTHA SAMAL	//
		VS	VS	0
162	WP(C)/0024735/2023	STATE OF ODISHA AMITA DHALL	SHARMISTHA SAMAL	//
		VS	VS	0
163	WP(C)/0024736/2023	STATE OF ODISHA JAGABANDHU ROUTA	SHARMISTHA SAMAL	//
		VS	VS	0
164	WP(C)/0024737/2023	STATE OF ODISHA AMIT KUMAR DAS	PRASANTA KUMAR NANDA	//
		VS	VS	0
165	WP(C)/0024738/2023	STATE TRANSPORT AUTHORITY, ODISHA PRAMOD KUMAR HOTA	SHARMISTHA SAMAL	//
		VS	VS	0
166	WP(C)/0024739/2023	STATE OF ODISHA PREETISUDHA DAS	MANAS PATI	//
		VS	VS	0
167	WP(C)/0024740/2023	STATE OF ORISSA DEBASIS ROUT	PADMALAYA MOHAPATRA	//
		VS	VS	0
168	WP(C)/0024741/2023	STATE OF ODISHA BIPIN KUMAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
169	WP(C)/0024742/2023	STATE OF ODISHA ANUSUYA NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
170	WP(C)/0024743/2023	STATE OF ODISHA KISHORE KAMAL SAMANTARAY @ KISHOR SAMANTARAY	PRANANDA GOSWAMY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0024744/2023	THE PRINCIPAL SECY. TO THE GOVT., R AND D.M. DEPT., BBSR PADMANAV SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL SHARMISTHA SAMAL VS SHARMISTHA SAMAL	// // 0 //
172	WP(C)/0024745/2023	NANDI GHOSH BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS SHARMISTHA SAMAL	// 0 //
173	WP(C)/0024746/2023	M/S. MAHABIR TRADERS VS DEPUTY COMMISSIONER OF STATE TAX,RAYAGADA	KAJAL SAHOO VS KAJAL SAHOO	// 0 //
174	WP(C)/0024747/2023	GAJENDRA CHHACHHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS SHARMISTHA SAMAL	// 0 //
175	WP(C)/0024748/2023	JYOTI NAHAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS SUSANTA KUMAR BARAL	// 0 //
176	WP(C)/0024749/2023	BIBEKANANDA DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS SHARMISTHA SAMAL	// 0 //
177	WP(C)/0024750/2023	RATIKANTA DAS VS STATE OF ODISHA	NIRANJAN SINGH (1) VS NIRANJAN SINGH (1)	// 0 //
178	WP(C)/0024751/2023	MURALIDHAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS SHARMISTHA SAMAL	// 0 //
179	WP(C)/0024752/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SUKANTA KUMAR MISHRA	// 0 //
180	WP(C)/0024753/2023	AKSHAYA KUMAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS TUSAR KUMAR MISHRA	// 0 //
181	WP(C)/0024754/2023	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SUKANTA KUMAR MISHRA	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0024755/2023	PRADIPTA KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0024756/2023	SUMIT KUMAR LAKHMANIA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
184	WP(C)/0024757/2023	DR. JOGESH CHANDRA MARHUAL VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
185	WP(C)/0024758/2023	PRATIMA SAMANTARAY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
186	WP(C)/0024759/2023	SIBA PRASAD @ MAHESH KUMAR PARIDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
187	WP(C)/0024760/2023	NANDA JHODIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
188	WP(C)/0024761/2023	KARMA NARAYAN JENA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
189	WP(C)/0024762/2023	RAMESH CHANDRA PATRA @ RAMESH PATRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
190	WP(C)/0024763/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT.LTD. BSRM VS STATE OF ODISHA	MANOJ KUMAR MUDULI VS	// 0 //
191	WP(C)/0024764/2023	PRIYADARSHINI W.S.H.G., SUNDERGARH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
192	WP(C)/0024765/2023	SARAT CHANDRA SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
193	WP(C)/0024766/2023	SUKADEV SINGH	SUBRAT KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0024767/2023	STATE OF ODISHA BANCHANIDHI MALLICK	PIYUSH KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0024768/2023	STATE OF ODISHA PRAFULLA KAR	BYMOKESH SAHOO	//
		VS	VS	0
196	WP(C)/0024769/2023	STATE OF ODISHA JAJATI KESHARI SWAIN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
197	WP(C)/0024770/2023	STATE OF ODISHA BISWA PRAKASH RATH	SHASHI BHUSAN JENA	//
		VS	VS	0
198	WP(C)/0024771/2023	STATE OF ORISSA KAMAL PUJARI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
199	WP(C)/0024772/2023	STATE OF ODISHA BATAKRUSHNA MOHAPATRA	SASWATI MOHAPATRA	//
		VS	VS	0
200	WP(C)/0024773/2023	STATE OF ODISHA NARESH KUMAR MISHRA	LAXMI NARAYAN PATEL	//
		VS	VS	0
201	WP(C)/0024774/2023	STATE OF ODISHA SADANANDA MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
202	WP(C)/0024775/2023	STATE OF ODISHA JAYARAM PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
203	WP(C)/0024776/2023	STATE OF ODISHA ALOK RANJAN SAMANTARAY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		COMMISSIONER, BBSR MUNICIPAL CORPORATION		//
204	WP(C)/0024777/2023	KSHYIRAMANI RANA	TRILOCHAN NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024778/2023	STATE OF ODISHA PARWATI SUHURA VS MCL., BURLA	SISIR DAS VS	// // 0 //
206	WP(C)/0024779/2023	SATYANANDA MAHALDAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
207	WP(C)/0024780/2023	JOGENDRA BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
208	WP(C)/0024781/2023	PARBATI SAHOO VS BRANCH MANAGER, SBI. JAJPUR	JYOTSNARANI RATH VS	// 0 //
209	WP(C)/0024782/2023	MINATI DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
210	WP(C)/0024783/2023	PRAMOD DAKUA VS PINKI @ MANASI BARIK @ DAKUA	BASUDEV PUJARI VS	// 0 //
211	WP(C)/0024784/2023	SEETAL SATAPATHY VS COUNCIL OF HIGHER EDN. BBSR	SAMBEET PATTANAYAK VS	// 0 //
212	WP(C)/0024785/2023	KANAKA LATA PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
213	WP(C)/0024786/2023	BARU MALLIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
214	WP(C)/0024787/2023	FANINDRA KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
215	WP(C)/0024788/2023	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024789/2023	SCHOOL MANAGING COMMITTEE OF CH. KANAMAKSHPRODARUNISARAKOLU, GANJAM VS STATE OF ODISHA	KSHIRODARUNISARAKOLU VS KOUSIK ANANDA GURU	// 0 //
217	WP(C)/0024790/2023	GIRIDHARI LAL VERMA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS KOUSIK ANANDA GURU	// 0 //
218	WP(C)/0024791/2023	GHANASHYAM SWAIN VS THE CONSOLIDATION, COMMISSIONER, ODISHA	SUBRATA PANDA VS SUBRATA PANDA	// 0 //
219	WP(C)/0024792/2023	AJIMUDDIN ALLI KHAN VS HEMAYAT ALLI KHAN	PADMANAV BHUTIA VS PADMANAV BHUTIA	// 0 //
220	WP(C)/0024793/2023	NARAYANA DALEI VS THE CONSOLIDATION, COMMISSIONER, ODISHA	SUBRATA PANDA VS SUBRATA PANDA	// 0 //
221	WP(C)/0024794/2023	JALANDHAR RANA VS AKSHAY KUMAR RANA	DWARIKA PRASAD MOHANTY VS DWARIKA PRASAD MOHANTY	// 0 //
222	WP(C)/0024795/2023	SIKHAR SAHOO VS THE CONSOLIDATION, COMMISSIONER, ODISHA	SUBRATA PANDA VS SUBRATA PANDA	// 0 //
223	WP(C)/0024796/2023	NIRUPAMA MALLICK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// 0 //
224	WP(C)/0024797/2023	BHOBANI JENA VS THE CONSOLIDATION, COMMISSIONER, ODISHA	SUBRATA PANDA VS SUBRATA PANDA	// 0 //
225	WP(C)/0024798/2023	SUBASH CHANDRA MOHAPATRA VS THE CONSOLIDATION, COMMISSIONER, ODISHA	SUBRATA PANDA VS SUBRATA PANDA	// 0 //
226	WP(C)/0024799/2023	ASHOK SAWADIA @ AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS ALOK KUMAR PANDA	// 0 //
227	WP(C)/0024800/2023	NIKUNJA KISHORE ROUT	PRADIPTA KUMAR PATTANAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0024801/2023	STATE OF ODISHA SUSANTA KUMAR NAYAK	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
229	WP(C)/0024802/2023	STATE OF ODISHA PRAHALLAD KHUNTIA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
230	WP(C)/0024803/2023	STATE OF ODISHA SARASWATI BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
231	WP(C)/0024804/2023	STATE OF ODISHA SAHIL DHANUKA	SIDHARTHA DAS	//
		VS	VS	0
232	WP(C)/0024805/2023	STATE OF ODISHA NALINI PAIK	SRINIVAS MOHANTY	//
		VS	VS	0
233	WP(C)/0024806/2023	STATE OF ODISHA RAMESH KUMAR DHANUKA	SIDHARTHA DAS	//
		VS	VS	0
234	WP(C)/0024807/2023	STATE OF ODISHA ASHOK KUMAR MITTAL	SIDHARTHA DAS	//
		VS	VS	0
235	WP(C)/0024808/2023	STATE OF ODISHA BISHNU PRASAD DHANUKA	SIDHARTHA DAS	//
		VS	VS	0
236	WP(C)/0024809/2023	STATE OF ODISHA KAILASH PRASAD AGRAWAL	GOKULANANDA PARIDA	//
		VS	VS	0
237	WP(C)/0024810/2023	STATE OF ODISHA LAGAN AGRAWAL	BIDESH RANJAN BEHERA	//
		VS	VS	0
238	WP(C)/0024811/2023	STATE OF ODISHA BLOCK EDUCATION OFFICER-CUM-APPELLATE AUTHORITY	ROSHINA KANNARA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024812/2023	STATE INFORMATION COMMISSIONER, BBSR HEMALATA DAS VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// // 0 //
240	WP(C)/0024813/2023	PATITAPABAN MALIK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
241	WP(C)/0024814/2023	BHABANI SHANKAR MALLICK VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
242	WP(C)/0024815/2023	SULABHA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
243	WP(C)/0024816/2023	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
244	WP(C)/0024817/2023	RABINDRA ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
245	WP(C)/0024818/2023	DEBAJYOTI PANDA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
246	WP(C)/0024819/2023	GIRIDHARI SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
247	WP(C)/0024820/2023	MEENA KETAN NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
248	WP(C)/0024821/2023	JURIA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
249	WP(C)/0024822/2023	BISHNU PRASAD AGRAWAL VS STATE OF ODISHAT	SUSHANTA KUMAR PRADHAN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024823/2023	BHASKAR CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0024824/2023	KAMINI KANTA PALEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0024825/2023	JAYARAM SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0024826/2023	GOURAHARI DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0024827/2023	GOPAL KRUSHNA PADHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0024828/2023	SAILABALA DHIRSAMANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0024829/2023	DAGA COMMUNICATION, NUAPADA VS THE CHIEF MANAGER-CUM-AO, PUNJAB NATIONAL BANK, SAMBALPUR	SRIKANTA MAHUNTA VS	// 0 //
257	WP(C)/0024830/2023	PRANA BANDHU SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0024831/2023	SUDARSAN SETHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0024832/2023	BIPIN CHANDRA PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0024833/2023	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0024834/2023	ASHOK KUMAR MOHAPATRA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024835/2023	NIRMAL KUMAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024836/2023	NIRAKAR BISHOYI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024837/2023	LEELA KUMARI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024838/2023	PRAHALLAD BARIK	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024839/2023	BAHANA PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024840/2023	MEENA KUMARI MISHRA	NRUSINGH CHARAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024841/2023	BIJAY KALASI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024842/2023	DILLIP KUMAR SAMAL	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024843/2023	JAYANTI SARAKA	GHANASHYAM DASH	//
		VS	VS	0
		DISTRICT COLLECTOR CUM DEO, RAYAGADA		//
271	WP(C)/0024844/2023	NABAKISHORE SATAPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024845/2023	GADADHAR MOHAPATRA	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024846/2023	STATE OF ODISHA BHOLANATH BISWAL VS	SIBA PRASAD SWAIN VS	// // ()
274	WP(C)/0024847/2023	STATE OF ODISHA SUSHAMARANI MALLICK VS	ABANI KANTA DASH VS	// // ()
275	WP(C)/0024848/2023	STATE OF ODISHA M/S DITC MANAGING TRUSTEE, CUTTACK VS	SOMANATH MISHRA VS	// // ()
276	WP(C)/0024849/2023	DY. DIRECTOR (REVENUE), ESIC, BBSR BIBHUTI BHUSAN DAS VS	ABANI KANTA DASH VS	// // ()
277	WP(C)/0024850/2023	STATE OF ODISHA BAJRANG LAL AGRAWAL VS	BISWAMBAR MOHANTY VS	// // ()
278	WP(C)/0024851/2023	THE COMMNR. OF ENDOWMENT, BBSR RAMESH CHANDRA SAHOO VS	GYANA RANJAN SETHI VS	// // ()
279	WP(C)/0024852/2023	STATE OF ODISHA M/S. RELIABLE ENGINEERING CO., SAMBALPUR VS	ITISHREE TRIPATHY VS	// // ()
280	WP(C)/0024853/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, SAMBALPUR LAXMIDHAR PANDA VS	HEMANT KUMAR MUND VS	// // ()
281	WP(C)/0024854/2023	STATE OF ODISHA RABINARAYAN JENA VS	SAMEER KUMAR DAS VS	// // ()
282	WP(C)/0024855/2023	STATE OF ODISHA DILIP KUMAR KHATAI VS	SUSANTA KUMAR DASH VS	// // ()
283	WP(C)/0024856/2023	STATE OF ODISHA SANDEEP KUMAR JENA VS	DEBASIS SAHOO VS	// // ()
		CHAIRMAN, UTKAL UNIVERSITY, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024857/2023	BIDULATA MAHAKUD VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
285	WP(C)/0024858/2023	GITANJALI RATH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
286	WP(C)/0024859/2023	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// 0 //
287	WP(C)/0024860/2023	ANURAKTA DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
288	WP(C)/0024861/2023	PRADEEP KUMAR MOHAPATRA VS R.T.O., BBSR I	CHANDAN MISHRA VS	// 0 //
289	WP(C)/0024862/2023	DURYODHAN PRADHAN VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
290	WP(C)/0024863/2023	GEETANJALI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	WP(C)/0024864/2023	ULLASA MANI MALLICK VS REGIONAL PROVIDENT FUND COMMNR., BHAVISHYANIDHI BHAWAN, BBSR	RAMANATH ACHARYA VS	// 0 //
292	WP(C)/0024865/2023	JAGANNATH MISHRA VS R.T.O., NAYAGARH	CHANDAN MISHRA VS	// 0 //
293	WP(C)/0024866/2023	RANJAN KUMAR SENAPATI VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
294	WP(C)/0024867/2023	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0024868/2023	PRAMOD BHUE	GYANA RANJAN SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024869/2023	BISWARANJAN SAMANTARAY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
297	WP(C)/0024870/2023	RAJESH KUMAR DAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
298	WP(C)/0024871/2023	LUCAS KUJUR	RUDRA NARAYAN PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024872/2023	RAJESH KUMAR DAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
300	WP(C)/0024873/2023	BASIR AHAMMED KHAN	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024874/2023	TAJUDDIN KHAN	MADHUSUDAN MISHRA	//
		VS	VS	0
		R.T.O., BADBIL		//
302	WP(C)/0024875/2023	DIBYAGYANA MOHANTY	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
303	WP(C)/0024876/2023	PRANATI ROUT	NATABAR PANDA	//
		VS	VS	0
		THE ADDL. STATE TAX OFFICER, CT AND GST, BBSR III CIRCLE		//
304	WP(C)/0024877/2023	NARENDRA SAHOO	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN, CUTTACK		//
305	WP(C)/0024878/2023	LAKSHMI NARAYAN NEPAK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT., BBSR		//
306	WP(C)/0024879/2023	ABHAY KUMAR BERA	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
307	WP(C)/0024880/2023	RAWATSONS ENGINEERS PVT. LTD., KOLKATA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CHIEF ENGINEER CONSTRUCTION II, EAST COAST RAILWAY, BBSR		//
308	WP(C)/0024881/2023	HEMANTA KUMAR SATAPATHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
309	WP(C)/0024882/2023	HRUDAYA RANJAN BALIARSINGH	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
310	WP(C)/0024883/2023	GOPABANDHU NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
311	WP(C)/0024884/2023	PRANAKRUSHNA BEHERA	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
312	WP(C)/0024885/2023	ABANI KUMAR DAS	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
313	WP(C)/0024886/2023	BINOD KUMAR NANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
314	WP(C)/0024887/2023	NISHBEN SAMAD	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
315	WP(C)/0024888/2023	BIJAYA KUMAR MAHALA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
316	WP(C)/0024889/2023	RAJESH KUMAR TRIPATHY	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
317	WP(C)/0024890/2023	BASANTA KUMAR BEHERA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024891/2023	AHOKA MANJARI GARNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
319	WP(C)/0024892/2023	SIDDHARTHA DASH VS TPCODL, BBSR	DEBASIS MISHRA VS	// 0 //
320	WP(C)/0024893/2023	ASHOK KUMAR PRAMANIK VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
321	WP(C)/0024894/2023	BASANTA KUMAR SAMAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
322	WP(C)/0024895/2023	GAGAN BEHARI DASH VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //
323	WP(C)/0024896/2023	AMARENDRA KHATUA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
324	WP(C)/0024897/2023	ANANTARAM MEHER VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
325	WP(C)/0024898/2023	HAREKRUSHNA DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
326	WP(C)/0024899/2023	LAXMIDHAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
327	WP(C)/0024900/2023	SHIBANI MOHAPATRA VS BANKING OMBUDSMAN, BBSR	MANMAYA KUMAR DASH VS	// 0 //
328	WP(C)/0024901/2023	RAMAKANTA MISHRA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
329	WP(C)/0024902/2023	DEEPAK KUMAR BISI	PRASANTA KUMAR TRIPATHY	//

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024903/2023	PARSURAM NAYAK	BHARATI DASH	//
		VS	VS	0
		NIBEDITA JENA		//
331	WP(C)/0024904/2023	PRAMOD KUMAR SAHOO	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024905/2023	SARASWATI SAHOO	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024906/2023	HIMANSU BHUSAN MALLICK	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024907/2023	ANILA KUMAR DASH	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024908/2023	JAYANTA KUMAR MOHANTY	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024909/2023	HRUSHIKESH LENKA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024910/2023	PRABIRA KUMAR MISHRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024911/2023	SIBA CHARAN ROUT	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024912/2023	ARUNAKUMAR MOHARANA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024913/2023	DR. RAJIB NARAYAN SAHU	LALIT KUMAR MAHARANA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024914/2023	UNION OF INDIA MAHENDRA ROUT VS	PRAVAT KUMAR PANDA VS	// // ()
342	WP(C)/0024915/2023	STATE OF ODISHA JITU RANJAN MOHANTY VS	SARAT CHANDRA DASH VS	// // ()
343	WP(C)/0024916/2023	THE DISTRICT JUDGE, SAMBALPUR GURUPADA SARKAR VS	PRAKASH KUMAR NAYAK VS	// // ()
344	WP(C)/0024917/2023	STATE OF ODISHA DHARITRI BEHURA VS	ANJAN KUMAR BISWAL VS	// // ()
345	WP(C)/0024918/2023	COMMNR. OF CT AND GST, ODISHA, CUTTACK MRUTYUNJAYA MANDAL VS	PRAKASH KUMAR NAYAK VS	// // ()
346	WP(C)/0024919/2023	STATE OF ODISHA SUJIT KUMAR MAJHI VS	ANJAN KUMAR BISWAL VS	// // ()
347	WP(C)/0024920/2023	COMMNR. OF CT AND GST, ODISHA, CUTTACK DHARITRI BEHURA VS	ANJAN KUMAR BISWAL VS	// // ()
348	WP(C)/0024921/2023	COMMNR. OF CT AND GST, ODISHA HAREKRUSHNA CHHOTARAY VS	BISWARANJAN PARAMGURU VS	// // ()
349	WP(C)/0024922/2023	STATE OF ODISHA M/S SRI GOMANDIR SEVA TRUST VS	KSHIROD KUMAR SAHOO VS	// // ()
350	WP(C)/0024923/2023	COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD SANTOSHI BAG VS	MIHIR KANTA RATH VS	// // ()
351	WP(C)/0024924/2023	STATE OF ODISHA PRASANA KUMAR SAHU VS	BEDA PRAKASH PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024925/2023	SATYAPRAKASH PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
353	WP(C)/0024926/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// 0 //
354	WP(C)/0024927/2023	PRASANA KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
355	WP(C)/0024928/2023	BORUGAPPU BASUDEV ACHARY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
356	WP(C)/0024929/2023	PRASANA KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
357	WP(C)/0024930/2023	UPENDRA PRADHAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
358	WP(C)/0024931/2023	USHABATI KARA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
359	WP(C)/0024932/2023	NITYANANDA SAMAL VS ARTATRANA SAMAL	KSHIROD KUMAR ROUT VS	// 0 //
360	WP(C)/0024933/2023	SUKADEBA BHUE VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
361	WP(C)/0024934/2023	MEGHANADA MEHER VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
362	WP(C)/0024935/2023	MAHESWAR MOHANTY VS THE CHIEF G.M. IN CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI	DILIP KUMAR SAHU VS	// 0 //
363	WP(C)/0024936/2023	M/S. SRIRAM AND COMPANY, BERHAMPUR	SANDEEP KUMAR JENA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0024937/2023	JANATA MAJHI	DILIP KUMAR SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
365	WPCRL/0000108/2023	PUJARANI MANTRY	PRATAP CHANDRA MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008340/2023	GADADHARA SAHU	SAIBRATA RATH	HINJILI (ASKA) /278 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008341/2023	SAROJINI SAHOO	PANCHANAN PANIGRAHI	BHUBAN /278 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008342/2023	HAGURI @ HAGURA SWAIN	SAROJ RANJAN SUBUDHI	JENAPUR /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008343/2023	DHANDIA @ PRADIP BARIK	PRADEEP KUMAR PRADHAN	CHOUDWAR /380 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008344/2023	SAHEB JAN @ KHAN @ JAHANGIR KHAN	BIKRAM KESHARI BAL	NEMALO /24 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008345/2023	GUNTHA NAYAK	BALAKRUSHNA RAY	CHANDANPUR /156 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008346/2023	SABITA MALLICK	PRAMOD RANJAN BEHERA	GOP /462 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008347/2023	SARAT CHANDRA BARIK	MAHENDRALAL JENA	BARAMBA /160 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008348/2023	BIDURA KUMAR MALLIK	PANCHANAN PANIGRAHI	BHUBAN /232 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008349/2023	STATE OF ODISHA DR. KRUSHNA BOIPAI VS	MANAS KUMAR CHAND VS	// BARKOTE /187 /2023 ()
376	ABLAPL/0008350/2023	STATE OF ODISHA MUKESH CHAND GUPTA VS	BISWAJIT NAYAK VS	// BADAMBADI /111 /2023 ()
377	ABLAPL/0008351/2023	STATE OF ODISHA UMAKANTA SIAL VS	ARJUNA CHARANA BEHERA VS	// SABARANG /71 /2022 ()
378	ABLAPL/0008352/2023	STATE OF ODISHA BIJU @ BIJAY BEHERA VS	GOPAL PRASAD JENA VS	// BARKOTE /188 /2023 ()
379	ABLAPL/0008353/2023	STATE OF ODISHA JAYAJIT PATRA VS	GYANALOKA MOHANTY VS	// /0 ()
380	ABLAPL/0008354/2023	STATE OF ODISHA RAMESH MUDULI VS	SHARADA PATTANAYAK VS	// BARANGA /280 /2023 ()
381	ABLAPL/0008355/2023	STATE OF ODISHA RAJENDRA JENA VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /285 /2023 ()
382	ABLAPL/0008356/2023	STATE OF ODISHA BAPI @ PRIYABRATA JENA VS	SURYAKANTA DWIBEDI VS	// NAYAGARH /94 /2023 ()
383	ABLAPL/0008357/2023	STATE OF ODISHA NIRANJAN KHUNTIA VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /98 /2023 ()
384	ABLAPL/0008358/2023	STATE OF ODISHA NAYAN KUMAR BISWAL VS	HEMANTA KUMAR MOHANTA VS	// BETNOTI /273 /2023 ()
385	ABLAPL/0008359/2023	STATE OF ODISHA JIBAN JYOTI BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	// MANCHESWAR P.S. /441 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0008360/2023	MUNA @ SIRSHA SAMPAD SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /296 /2023 () //
387	ABLAPL/0008361/2023	GADADHAR BEHURIA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHAMNAGAR /268 /2023 () //
388	ABLAPL/0008362/2023	DHIRAJ GUPTA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BADAMBADI /111 /2023 () //
389	ABLAPL/0008363/2023	JAHANGIR KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BOLAGARH P.S. /166 /2023 () //
390	ABLAPL/0008364/2023	MOHAMMAD AKBAR @ AKBAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHANUPALI /198 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
2	45/2023 MSA/9/2023	SRI SRI JAGANNATH AND SRI SRI BAIDYANATH MAHAPRABHU-MP	ABHIRAM NAYAK
3	109/2023 LAA/78/2018	UNION OF INDIA-MP	M/S.B.B.BISWAL, MR. GYANALOKA MOHANTY
4	221/2023 CMAPL/550/2023	DIPTIMAYEE MOHAPATRA-MP	ADV.
5	222/2023 CMAPL/551/2023	UNION OF INDIA-MP	ADV.
6	256/2023 TRP(C)/241/2023	RASMITA MISHRA-MP	KSHIROD KUMAR PAHIL
7	257/2023 TRP(C)/242/2023	BIBHASINI PRUSTY-MP	ANURAG PATI
8	258/2023 TRP(C)/243/2023	PRAGNYA PARIMITA HOTA-MP	TRILOCHAN NANDA
9	260/2023 MATA/251/2023	M.N.K.HARISH-MP	ASHOK KUMAR PATRO
10	260/2023 CRLMP/1533/2023	NIMISH GADODIA-MP	TANMAY MISHRA
11	284/2023 RPFAM/234/2023	NISHITH RANJAN PARIDA-MP	AMIT PRASAD BOSE
12	285/2023 RPFAM/234/2023	NISHITH RANJAN PARIDA-MP	AMIT PRASAD BOSE
13	286/2023 RPFAM/235/2023	SMRUTIRANJAN BEHERA-MP	SANAT KUMAR DAS
14	291/2023 RVWPET/318/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
15	292/2023 RVWPET/318/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
16	293/2023 RVWPET/187/2023	BANALATA SAHOO-MP	ANAND CHANDRA SWAIN
17	294/2023 RVWPET/145/2020	B.M.C.-MP	
18	295/2023 RVWPET/266/2023	NATIONAL INSURANCE CO.LTD.-MP	JYOTI RANJAN DEO
19	296/2023 RVWPET/320/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
20	297/2023 RVWPET/320/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
21	298/2023 RVWPET/320/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
22	325/2023 CONTC/369/2023	SUBASH CHANDRA DAS-MP	MR. NIRANJAN BISWAL
23	326/2023 CONTC/3046/2023	PRAMOD KUMAR BEHURA-MP	
24	327/2023 CONTC/3046/2023	PRAMOD KUMAR BEHURA-MP	
25	328/2023 CONTC/3048/2023	NIBEDITA DAS-MP	
26	550/2023	MANOHAR SINGH-MP	BIJAYA KUMAR RAGADA

27	CRLREV/488/2022 551/2023	DEBENDRA SAHOO-MP	ASHOK JENA
28	CRLREV/399/2023 552/2023	DEBENDRA SAHOO-MP	ASHOK JENA
29	CRLREV/399/2023 553/2023	DEBENDRA SAHOO-MP	ASHOK JENA
30	CRLREV/399/2023 554/2023	RAJENDRA SETHI-MP	DHARMENDRA SETHY
31	CRLREV/400/2023 617/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
32	FAO/292/2023 618/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
33	FAO/292/2023 619/2023	MAMINA BHUYAN-MP	BISWAJIT MOHANTY
34	FAO/352/2023 620/2023	KETAKI SUTAR-MP	BISWAJIT MOHANTY
35	FAO/353/2023 621/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	SOMNATH ROY
36	FAO/354/2023 622/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY
37	FAO/355/2023 812/2023	BHUPENDRA K.BABU-MP	M/S.N.C.PATI
38	RSA/457/2013 813/2023	PRASANTA KU.JENA-MP	M/S.GAUTAM MISRA
39	RSA/322/2017 814/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
40	RSA/218/2009 815/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
41	RSA/218/2009 816/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
42	RSA/218/2009 817/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
43	RSA/218/2009 818/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
44	RSA/218/2009 819/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
45	RSA/218/2009 820/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
46	RSA/218/2009 821/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
47	RSA/218/2009 822/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
48	RSA/218/2009 823/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
49	RSA/218/2009 824/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
50	RSA/218/2009 825/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
51	RSA/218/2009 826/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
52	RSA/218/2009 827/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
53	RSA/218/2009 828/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
54	RSA/218/2009 829/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
55	RSA/218/2009 829/2023	SAILABALA SWAIN-MP	
56	CMP/274/2023 830/2023	SAPAN KUMAR BEHERA-MP	SUKANTA KUMAR MISHRA
57	CMP/854/2023 830/2023	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
	RSA/218/2009		

58	831/2023 RSA/218/2009	ATTO BIBI-MP	M/S.N.P.PARIJA,SRIMAN PARIJA
59	831/2023 CMP/687/2021	RAMADEVI BEHERA-MP	M/S. GAUTAM MISRA, ANUPAM DASH
60	832/2023 CMP/214/2022	AJAY KUMAR BEJ-MP	RABI NARAYAN BEHERA
61	833/2023 CMP/213/2022	AJAY KUMAR BEJ-MP	RABI NARAYAN BEHERA
62	834/2023 CMP/855/2023	SHARAT CHANDRA PRADHAN-MP	RAMESH CHANDRA SWAIN
63	835/2023 CMP/857/2023	SMITA MAHARANA-MP	PRAJNA MOHANTY
64	836/2023 CMP/858/2023	DHARANIDHAR ROUT-MP	AMIT PRASAD BOSE
65	837/2023 CMP/859/2023	GANGADHAR SUBUDHI-MP	AJIT KUMAR PANDA
66	838/2023 CMP/860/2023	M/S SMRUTI ENTERPRISES, GANJAM-MP	UMA CHARAN MISHRA
67	1054/2023 BLAPL/8723/2023	RAJIB KUMAR SINGH-MP	SOUGAT DASH
68	1055/2023 BLAPL/7788/2023	PASU @ PRASANTA PALEI-MP	PRAMOD CHANDRA SEJPADA
69	1056/2023 BLAPL/8613/2023	GANESWAR DAS-MP	CHANDANA MISHRA
70	1057/2023 BLAPL/6039/2023	SABITA DAS-MP	MANAS CHAND
71	1058/2023 BLAPL/8746/2023	AAMIR KHAN-MP	DEVASHIS PANDA
72	1299/2023 MACA/751/2023	AMBIKA DALAI-MP	PRADEEP KUMAR MISHRA
73	1300/2023 MACA/751/2023	AMBIKA DALAI-MP	PRADEEP KUMAR MISHRA
74	1301/2023 MACA/562/2023	AUTHORIZED SIGNATORY, MAGMA HDI GENERAL INSURANCE COMPANY LTD.-MP	
75	1303/2023 MACA/137/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	
76	1421/2023 ABLAPL/4111/2023	PRAMOD BEHERA-MP	BIJAYA KUMAR SAHOO
77	1422/2023 ABLAPL/6572/2023	SUJIT NAIK-MP	
78	1423/2023 ABLAPL/6581/2023	MEESALA HARIPRASAD-MP	
79	1424/2023 ABLAPL/14145/2017	BUDHIRAM DAS-MP	RAMDAS ACHARY
80	1425/2023 ABLAPL/3303/2023	PUNI SABAR-MP	
81	1426/2023 ABLAPL/4635/2023	KANHU CHARAN KAR-MP	
82	1427/2023 ABLAPL/4546/2023	SUKANTA PATTANAIK @ NANDA @ SHASADHAR-MP	
83	1428/2023 ABLAPL/6660/2023	PARAMANANDA NAYAK-MP	
84	1429/2023 ABLAPL/4029/2020	RAMA PRASAD DHIR @ NILU-MP	
85	1430/2023 ABLAPL/4679/2023	NALU PRADHAN-MP	
86	1431/2023 ABLAPL/5431/2023	GANGADHAR PRADHAN-MP	
87	1833/2023 CRLA/863/2023	BHABAGRAHI SAMANTARAY-MP	BHABANI SHANKAR DASPARIDA
88	1834/2023 CRLA/863/2023	BHABAGRAHI SAMANTARAY-MP	BHABANI SHANKAR DASPARIDA
89	1835/2023	BHIKARI ROUT-MP	DEBASNAN DAS

90	CRLA/865/2023 1836/2023	BHIKARI ROUT-MP	DEBASNAN DAS
91	CRLA/865/2023 1837/2023	BHIKARI ROUT-MP	DEBASNAN DAS
92	CRLA/865/2023 1838/2023	JAGANNATH SINGH-MP	NIRANJAN LENKA
93	CRLA/866/2023 1839/2023	JAGANNATH SINGH-MP	NIRANJAN LENKA
94	CRLA/866/2023 1840/2023	PINTU @ CHAINE @ CHANDRAHASYA SAMAL-MP	BASANTA KUMAR DAS
95	CRLA/867/2023 1841/2023	PINTU @ CHAINE @ CHANDRAHASYA SAMAL-MP	BASANTA KUMAR DAS
96	CRLA/867/2023 1842/2023	B.CHANDRA SEKHAR BEHERA-MP	DINESH KU PATRA, MR. GAUTAM .MISHRA
97	CRLA/220/2022 1843/2023	BIJAY KUMAR NAIK-MP	BHARAT BHUSAN ROUSTRAY
98	CRLA/868/2023 1844/2023	BIJAY KUMAR NAIK-MP	BHARAT BHUSAN ROUSTRAY
99	CRLA/868/2023 2371/2023	PRATIBHA LIMA @ LILY LIMA-MP	SOUBHAGYA KUMAR DASH
100	CRLMC/3386/2023 2372/2023	BISWAJIT GHADEI-MP	
101	CRLMC/2752/2023 2373/2023	BISWAJIT GHADEI-MP	
102	CRLMC/2916/2023 2374/2023	BIKASH KUMAR JAIN-MP	AMIT PRASAD BOSE
103	CRLMC/3390/2023 2375/2023	RENUKA SWAIN-MP	JYOTI RANJAN DEO
104	CRLMC/3391/2023 2376/2023	SAHIL KHOSLA-MP	BIJAYA KUMAR RAGADA
105	CRLMC/3393/2023 2377/2023	SUNIL GUPTA-MP	PABITRA KUMAR NAYAK
106	CRLMC/3396/2023 2378/2023	NITU BAJAJ-MP	PABITRA KUMAR NAYAK
107	CRLMC/3595/2022 2379/2023	TRILOCHAN BEHERA-MP	LAMBODOR ACHARI
108	CRLMC/3399/2023 2380/2023	CHANDRAY SOREN-MP	BIJAY KUMAR MISHRA
109	CRLMC/3400/2023 2381/2023	KSHIROD KUMAR MOHANTY@KHIRA-MP	SUJIT KUMAR SWAIN
110	CRLMC/3401/2023 2382/2023	VINAY KUMAR-MP	S.S.RAO
111	CRLMC/2680/2021 2383/2023	PRATAP MAHANANDIA-MP	SANJIB KUMAR BHANJADEO
112	CRLMC/3404/2023 4923/2023	KABITA JENA-MP	BUDHADEV ROUSTRAY
113	WA/1822/2023 4924/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
114	WA/1823/2023 4925/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
115	WA/1823/2023 4926/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
116	WA/1823/2023 4927/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
117	WA/1824/2023 4928/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
118	WA/1824/2023 4929/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
119	WA/1824/2023 4930/2023	STATE OF ODISHA-MP	Karunakar Das
120	WA/1825/2023 4931/2023	STATE OF ODISHA-MP	Karunakar Das

121	4932/2023 WA/1825/2023	STATE OF ODISHA-MP	Karunakar Das
122	4933/2023 WA/1826/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	4934/2023 WA/1826/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	4935/2023 WA/1826/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
125	4936/2023 WA/1822/2023	KABITA JENA-MP	BUDHADEV ROUTRAY
126	4937/2023 WA/1827/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
127	4938/2023 WA/1827/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
128	4939/2023 WA/1828/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
129	4940/2023 WA/1828/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
130	4941/2023 WA/1829/2023	BRAHMANI RIVER PELLETS LIMITED-MP	RAJJEET ROY
131	11861/2023 WP(C)/651/2017	SUSANTA KU.MUKHERJEE-MP	M/S.MANOJA KU.KHUNTIA
132	11862/2023 WP(C)/24729/2023	RAJESWARI GUPTA-MP	SUBHASISH DAS
133	11863/2023 WP(C)/24743/2023	KISHORE KAMAL SAMANTARAY @ KISHOR SAMANTRAXMP	PANANDA GOSWAMY
134	11864/2023 WP(C)/24748/2023	JYOTI NAHAK-MP	SUSANTA KUMAR BARAL
135	11865/2023 WP(C)/16776/2023	SUSMITA SENAPATI-MP	
136	11866/2023 WP(C)/24759/2023	SIBA PRASAD @ MAHESH KUMAR PARIDA-MP	NIROD KUMAR SAHU
137	11867/2023 WP(C)/24762/2023	RAMESH CHANDRA PATRA @ RAMESH PATRA-MP	GOURI MOHAN RATH
138	11868/2023 WP(C)/24763/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT.LTD. MP	ANAND KUMAR MUDULI
139	11869/2023 WP(C)/24768/2023	PRAFULLA KAR-MP	BYMOKESH SAHOO
140	11870/2023 WP(C)/24772/2023	BATAKRUSHNA MOHAPATRA-MP	SASWATI MOHAPATRA
141	11871/2023 WP(C)/24774/2023	SADANANDA MOHAPATRA-MP	SHASHI BHUSAN JENA
142	11872/2023 WP(C)/24746/2023	M/S. MAHABIR TRADERS-MP	KAJAL SAHOO
143	11873/2023 WP(C)/24777/2023	KSHYIRAMANI RANA-MP	TRILOCHAN NANDA
144	11874/2023 WP(C)/24372/2023	BAJRANGLAL AGRAWAL-MP	AMIT PRASAD BOSE
145	11875/2023 WP(C)/24779/2023	SATYANANDA MAHALDAR-MP	BIPIN KUMAR NAYAK
146	11876/2023 WP(C)/24786/2023	BARU MALLIK-MP	SWAPNIL ROY
147	11877/2023 WP(C)/24787/2023	FANINDRA KUMAR SAHU-MP	SURAJ MOHANTY
148	11878/2023 WP(C)/24790/2023	GIRIDHARI LAL VERMA-MP	KOUSIK ANANDA GURU
149	11879/2023 WP(C)/24794/2023	JALANDHAR RANA-MP	DWARIKA PRASAD MOHANTY
150	11880/2023 WP(C)/24792/2023	AJIMUDDIN ALLI KHAN-MP	PADMANAV BHUTIA
151	11881/2023 WP(C)/24076/2023	SARATA KUMAR PANDA-MP	BIRAJA PRASANNA DAS
152	11882/2023	DINABANDHU ROUT-MP	TUSHAR KANTA NAYAK

153	WP(C)/12349/2022 11883/2023	PRASANTA KUMAR DAS-MP	TUSHAR KANTA NAYAK
154	WP(C)/12288/2022 11884/2023	JATIN KUMAR DAS-MP	TUSHAR KANTA NAYAK
155	WP(C)/12347/2022 11885/2023	BIRANCHI NARAYAN DAS-MP	TUSHAR KANTA NAYAK
156	WP(C)/12341/2022 11886/2023	DEEPAK KUMAR PAHI-MP	M.M.SWAIN
157	WP(C)/22511/2022 11887/2023	PREETISUDHA DAS-MP	MANAS PATI
158	WP(C)/24739/2023 11888/2023	ASHOK SAWADIA @ AGRAWAL-MP	ALOK KUMAR PANDA
159	WP(C)/24799/2023 11889/2023	SARASWATI BARIK-MP	PRAFULLA KUMAR MOHAPATRA
160	WP(C)/24803/2023 11890/2023	SAHIL DHANUKA-MP	SIDHARTHA DAS
161	WP(C)/24804/2023 11891/2023	RAMESH KUMAR DHANUKA-MP	SIDHARTHA DAS
162	WP(C)/24806/2023 11892/2023	NALINI PAIK-MP	SRINIVAS MOHANTY
163	WP(C)/24805/2023 11893/2023	ASHOK KUMAR MITTAL-MP	SIDHARTHA DAS
164	WP(C)/24807/2023 11894/2023	BISHNU PRASAD DHANUKA-MP	SIDHARTHA DAS
165	WP(C)/24808/2023 11895/2023	KAILASH PRASAD AGRAWAL-MP	GOKULANANDA PARIDA
166	WP(C)/24809/2023 11896/2023	SAMIR RANJAN DAS-MP	M/S MANOJ KU. MOHANTY,A.K.RAY
167	WP(C)/12676/2007 11897/2023	LAGAN AGRAWAL-MP	BIDESH RANJAN BEHERA
168	WP(C)/24810/2023 11898/2023	BLOCK EDUCATION OFFICER-CUM-APPELLATE AUTHORITY	KRISHNA KUMAR SAHU
169	WP(C)/24811/2023 11899/2023	DHOLA PRADHAN @DULA-MP	SHANTI PRAKASH MOHANTY
170	WP(C)/24877/2012 11900/2023	BHUBANESWAR MOHAPATR-MP	M/S.PRAKASH CH.SETHI
171	WP(C)/1039/2012 11901/2023	DEBAJYOTI PANDA-MP	SUBHENDU KAR
172	WP(C)/24818/2023 11902/2023	BISHNU PRASAD AGRAWAL-MP	SUSHANTA KUMAR PRADHAN
173	WP(C)/24822/2023 11903/2023	PRASANTA SAHU-MP	GOPABANDHU MISRA
174	WP(C)/23830/2023 11904/2023	BINAY KUMAR SAHU-MP	GOPABANDHU MISRA
175	WP(C)/23835/2023 11905/2023	BIRENDRA SAHU-MP	GOPABANDHU MISRA
176	WP(C)/23839/2023 11906/2023	ANANTA CHARAN SAHU-MP	GOPABANDHU MISRA
177	WP(C)/23842/2023 11907/2023	DEBAHARI SAHU-MP	GOPABANDHU MISRA
178	WP(C)/23845/2023 11908/2023	NABA KISHORE SAHU-MP	GOPABANDHU MISRA
179	WP(C)/23850/2023 11909/2023	DAGA COMMUNICATION, NUAPADA-MP	SRIKANTA MAHUNTA
180	WP(C)/24829/2023 11910/2023	MARKANDA SAHU-MP	GOPABANDHU MISRA
181	WP(C)/23853/2023 11911/2023	MD.ASALAM-MP	
182	WP(C)/31680/2022 11912/2023	JYOTSNA PATTANAYAK-MP	JITENDRA SAMANTARAY
183	WP(C)/17226/2023 11913/2023	SURENDRA KUMAR SAHU-MP	GOPABANDHU MISRA
	WP(C)/23856/2023		

184	11914/2023 WP(C)/23858/2023	GOLEKHA BIHARI SAHU-MP	GOPABANDHU MISRA
185	11915/2023 WP(C)/23862/2023	KRUPASINDHU SAHU-MP	GOPABANDHU MISRA
186	11916/2023 WP(C)/40629/2021	SHARAT KUMAR BHUYAN-MP	SANJIB MOHANTY
187	11917/2023 WP(C)/24841/2023	BIJAY KALASI-MP	RAMDAS ACHARY
188	11918/2023 WP(C)/24842/2023	DILLIP KUMAR SAMAL-MP	BISWAMBAR MOHANTY
189	11919/2023 WP(C)/23195/2023	SAROJ KUMAR SAHOO-MP	SIDDHARTH PRASAD MISHRA
190	11920/2023 WP(C)/24843/2023	JAYANTI SARAKA-MP	GHANASHYAM DASH
191	11921/2023 WP(C)/20870/2023	SUKANTA CHANDRA MOHANTY-MP	SRIDHAR RATH
192	11922/2023 WP(C)/24848/2023	M/S DITC MANAGING TRUSTEE, CUTTACK-MP	SOMANATH MISHRA
193	11923/2023 WP(C)/24850/2023	BAJRANG LAL AGRAWAL-MP	BISWAMBAR MOHANTY
194	11924/2023 WP(C)/24852/2023	M/S. RELIABLE ENGINEERING CO., SAMBALPUR-MP	ITISHREE TRIPATHY
195	11925/2023 WP(C)/24857/2023	BIDULATA MAHAKUD-MP	SUBRATA MISHRA
196	11926/2023 WP(C)/24859/2023	JITENDRA KUMAR SAHOO-MP	SAUMYA RANJAN PRADHAN
197	11927/2023 WP(C)/19513/2017	BINDU PATTANAIAK-MP	M/S.SRIKAR KU.RATH
198	11928/2023 WP(C)/24860/2023	ANURAKTA DAS-MP	LAXMI PRASAD DWIVEDIY
199	11929/2023 WP(C)/22148/2023	SARTHAK MOHAPATRA-MP	AUROVINDA MOHANTY
200	11930/2023 WP(C)/24876/2023	PRANATI ROUT-MP	NATABAR PANDA
201	11931/2023 WP(C)/14043/2023	NANDKISHOR AGRAWAL-MP	MANOJ KUMAR MISHRA
202	11932/2023 WP(C)/24880/2023	RAWATSONS ENGINEERS PVT. LTD., KOLKATA-MP	SASWAT KUMAR ACHARYA
203	11933/2023 WP(C)/24893/2023	ASHOK KUMAR PRAMANIK-MP	SRIDHAR RATH
204	11934/2023 WP(C)/24895/2023	GAGAN BEHARI DASH-MP	PURNA CHANDRA MOHARANA
205	11935/2023 WP(C)/4843/2020	SUBASH CHANDRA DELAI-MP	
206	11936/2023 WP(C)/24354/2023	SIBANANDA ADHIKARI-MP	SIDDHARTH GOUTAM DAS
207	11937/2023 WP(C)/24352/2023	SHAIK AKBAR HUSSAIN-MP	SIDDHARTH GOUTAM DAS
208	11938/2023 WP(C)/24353/2023	SHAIK CHANA-MP	SIDDHARTH GOUTAM DAS
209	11939/2023 WP(C)/13723/2023	BASUDEV NAYAK-MP	
210	11940/2023 WP(C)/18272/2022	GOURIRANI MOHAPATRA-MP	DR. BINODA KUMAR MISHRA
211	11941/2023 WP(C)/24916/2023	GURUPADA SARKAR-MP	PRAKASH KUMAR NAYAK
212	11942/2023 WP(C)/24917/2023	DHARITRI BEHURA-MP	ANJAN KUMAR BISWAL
213	11943/2023 WP(C)/24918/2023	MRUTYUNJAYA MANDAL-MP	PRAKASH KUMAR NAYAK
214	11944/2023 WP(C)/24919/2023	SUJIT KUMAR MAJHI-MP	ANJAN KUMAR BISWAL
215	11945/2023	DHARITRI BEHURA-MP	ANJAN KUMAR BISWAL

216	WP(C)/24920/2023 11946/2023	M/S SRI GOMANDIR SEVA TRUST-MP	KSHIROD KUMAR SAHOO
217	WP(C)/24922/2023 11947/2023	KANTIMALA SAHU-MP	
218	WP(C)/21990/2022 11948/2023 WP(C)/24936/2023	M/S. SRIRAM AND COMPANY, BERHAMPUR-MP	SANDEEP KUMAR JENA